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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

....
NEW DELHI THE 16.2.1981.

NOTIFICATION
INCOME TAX

No. 3857 (F.No. 398/3/81-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby makes the following amendment in the Notification of the Government of India in the Department of Revenue No. 2264 (F.No. 404/82/77-ITCC) dated 11.4.1978 namely In the said Notification for the words and letter S/ Sri V.K. Nadganda and V.C. Bellad the words and letters "Sri V.K. Nadganda" shall be substituted.

Sd/-
(H. VENKATARAMAN)

Deputy Secretary to the Government of India.

The Manager,
Government of India Press,
New Delhi.

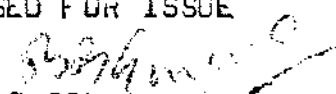
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(B.B. JAIDKA)
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